NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item No. 32

CA 102/2022 CA 209/2021 CA 225/2023 in CP 3638(MB)2018

CORAM:

MS. ANU JAGMOHAN SINGH **SH. H. V. SUBBA RAO**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **24.07.2023**

NAME OF THE PARTIES: **UNION OF INDIA V/S INFRASTRUCTURE LEASING & FINANCIAL SERVICES LTD**

Sec. 241-242 of the Companies Act, 2013

ORDER

CA 102/2022

List this matter on Board on 28.07.2023, for further consideration and hearing.

CA 209/2021 CA 225/2023

List these matters on Board on 29.08.2023, for further consideration and hearing.

Sd/- **Sd/-**

ANU JAGMOHAN SINGH **H. V. SUBBA RAO**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare